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14.31 hrs.

Title: Secretary General laid Bills passed by the Houses of Parliament during the second part of Tenth Session of 14th Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Sir, I beg to lay on the Table the following 5 Bills passed by the Houses of Parliament during the Second part of Tenth Session of Fourteenth Lok Sabha and assented to by the President since a report was last made to the House on the 27th April, 2007:-

1. The Appropriation (Railways) No.2 Bill, 2007;
2. The Appropriation (No.2) Bill, 2007;
3. The Finance Bill, 2007;
4. The Mizoram University (Amendment) Bill, 2007; and
5. The National Institutes of Technology Bill, 2007;

I also beg to lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following 10 Bills passed by the Houses of Parliament and assented to by the President:-

1. The Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Bill, 2007;
2. The Banking Regulation (Amendment) Bill, 2007;
3. The National Tax Tribunal (Amendment) Bill, 2007;
4. The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2007;
5. The National Rural Employment Guarantee (Extension to Jammu and Kashmir) Bill, 2007;
6. The Cable Television Networks (Regulation) Amendment Bill, 2007;
7. The Electricity (Amendment) Bill, 2007;
8. The Securities Contracts (Regulation) Amendment Bill, 2007;
9. The Central Road Fund (Amendment) Bill, 2007; and
10. The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2007.

(Placed in Library, See No. LT 6677/2007)